Suppl. Cause List No. 2 Sr. No. 06

HIGH COURT OF JAMMU AND KASHMIR AT JAMMU

(Through Virtual Mode)

EMG-CrlM No. 9/2020 inWP(Crl) No. 07/2020, CrlM No. 151/2020

Davinder Singh

...Applicant

Through :-Mr. P. N. Raina, Sr. Advocate with Mr. J. A. Hamal, Advocate

v/s

UT of Jammu and Kashmir & Anr.

Non-applicant(s)

Through :- Mr. Aseem Sawhney, AAG

Coram: HON'BLE MR. JUSTICE PUNEET GUPTA, JUDGE ORDER

EMG-CrlM No. 9/2020

Mr. Aseem Sawhney, learned AAG seeks time to file objections to the application. The prayer for preponement of the petition is however allowed keeping in view the nature of the case.

Disposed of accordingly.

WP(Crl) No. 07/2020

Mr. Aseem Sawhney, learned AAG accepts notice and is directed to file the objections to the main petition. Record be also made available on the next date.

List on 11.06.2020.

(PUNEET GUPTA) JUDGE

Jammu 02.06.2020 Shammi